

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

1. C.P. 998/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **28.09.2018**

NAME OF THE PARTIES: Devendra Sharma

v/s.

Piramal Glass Limited

SECTION 241-242 OF COMPANIES ACT, 2013.

ORDER

At the request of the Counsel for the petitioner, the matter is adjourned to 11.10.2018.

Sd/-
V. NALLASENAPATHY
Member (Technical)
/NP/

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)